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PATNA HIGH COURT

NOTIFICATION

The 16th October, 2025

ADDENDA AND CORRIGENDA TO
THE RULES OF THE HIGH COURT AT PATNA, 1916
C.S. No. – 181

No. X-02-2025/Adm.(Rules)Dept.2754(R).—In partial modification to the High Court of Judicature at Patna (Designation of Senior Advocates) Rules, 2025 [Chapter- XXIV-A of the Rules of the High Court at Patna, 1916] published vide C.S. No.- 180 in the Extraordinary Edition of the Bihar Gazette vide notification No. 1531 dated 18.09.2025, the following correction is hereby made:-

The heading of the fourth format mentioned under “ASSISTING COUNSEL” earlier mentioned as “List of Reported Judgments” shall be read and construed as “List of Unreported Judgments”.

By order of the Court,
PRADEEP KUMAR MALIK,
Registrar General.

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